

Annexure – 7

Name of the corporate debtor: India Brewery & Distillery Private Limited
Date of commencement of CIRP: 25th February 2021;
List of creditors as on: 12th January 2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation - RO Kalburgi	Government of India	21-04-2021	22,26,918	22,26,918	Government dues	NO	1.25%	NIL	NIL	NIL	NIL	N.A.
2	State Excise Department, Bidar District	Government of Karnataka	20-07-2021	65,99,837	65,99,837	Government dues	NO	3.70%	NIL	NIL	NIL	NIL	N.A.